

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.1408**

**TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2016/SHRAVANA 4, 1938 (SAKA)**

**CYBER SECURITY DEAL WITH UAE**

**1408. SHRI NARANBHAI KACHHADIYA:  
PROF. PREM SINGH CHANDUMAJRA:  
SHRI CHANDRA PRAKASH JOSHI:  
SHRI MANOJ TIWARI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has signed any Cyber Security Deal with United Arab Emirates (UAE) in recent past to strengthen the internal security of the country from growing threat to cyber space from ISIS;**

**(b) if so, the details thereof;**

**(c) whether the Government is planning to create any mechanism to ensure Cyber Filtering of the extremist/anti-national contents present in the Cyber world; and**

**(d) if so, the details thereof and the financial allocation made in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): Ministry of Home Affairs of Republic of India and Ministry of Interior of the United Arab Emirates (UAE) have signed a Memorandum of Understanding in Feb, 2016 to enhance technical cooperation in Cyber space and combating Cyber Crime in all forms. The areas of**

**cooperation comprise, inter alia, exchange of information, cooperation and training in Cyber crime investigation, support and assistance upon mutual request, exchange of technical information on methods and techniques of cyber attacks/threats, exchange of expertise on technology systems and security solutions, cooperation in the area of innovation and information technology and exchange of best practices and Police applications in the area of cyber crimes.**

**(c) & (d): On reports from security agencies or as ordered by Courts, action is taken as provided for under section 69 of the Information Technology Act, 2000.**

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